

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2364
ANSWERED ON 10/12/2024

EXPORT TARGETS FOR 2029-30

2364. SHRI PRAVEEN PATEL:
SHRI BHARTRUHARI MAHTAB:
DR. K SUDHAKAR:
SHRI DHARAMBIR SINGH:

Will the Minister of **COMMERCE AND INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details of export targets for 2029-30 in key sectors such as electronics, textiles and pharmaceuticals;
- (b) whether the current exports in electronics, textiles and pharmaceuticals sectors are in line with the targets set and if so, the details thereof;
- (c) the details of measures taken by the Government to promote exports in these sectors, with particular reference to initiatives benefitting the Bhiwani-Mahendragarh Lok Sabha Constituency; and
- (d) whether the role of infrastructure development and policy reforms in boosting exports from rural and semi-urban areas especially in the Bhiwani-Mahendragarh region and if so, the details thereof?

ANSWER

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE FOR COMMERCE AND INDUSTRY
(SHRI JITIN PRASADA)

(a) & (b) Although the Government has been working with a USD 1 trillion of merchandise exports by 2030 which includes electronics, textiles and pharmaceuticals, it has to be seen in the context of global geo-political situation, global growth and many other external variables. In the first 7 months of 2024-25 (April-October), India has achieved merchandise exports of US \$ 250.24 billion, which is higher than the export achieved during the corresponding period of last year. The major commodity-wise export achievement during 2024-25 (April-October) are attached at Annexure 1.

(c) Government has taken following export promotion initiatives to boost exports from the country including from the Bhiwani-Mahendragarh district of Haryana: -

(i) New foreign Trade Policy has been launched on 31st March, 2023 and came into effect from 1st April, 2023.

(ii) Interest Equalization Scheme on pre and post shipment rupee export credit has been extended upto 31.12.2024.

(iii) Assistance provided through several schemes to promote exports, namely, Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.

(iv) Agricultural & Processed Food Products Export Development Authority (APEDA) has Central Sector specific scheme for Financial Assistance to facilitate the export of agri-products by providing assistance to exporters for augmenting export related infrastructure, participating in Buyer Seller Meets, etc.

(v) The APEDA is implementing the National Programme for Organic Production (NPOP). The programme involves the accreditation of Certification Bodies, standards for organic production, promotion of organic farming and marketing etc.

(vi) The Marine Products Export Development Authority (MPEDA) provides assistance for upgrading the infrastructure facilities for value addition, establishing testing laboratories, participating in international trade fairs, and providing technical assistance for aquaculture production meant for exports etc.

(vii) Quality Control Orders (QCOs) have been notified by Bureau of Indian Standards (BIS) for improving the quality of Indian products and to prevent import of substandard goods into Indian market.

(viii) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme to promote labour oriented sector export has been implemented since 07.03.2019.

(ix) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021. With effect from 15.12.2022, uncovered sectors like pharmaceuticals, organic and inorganic chemicals and article of iron and steel has also been covered under RoDTEP.

(x) Districts as Export Hubs initiative has been launched by identifying products with export potential in each district, addressing bottlenecks for exporting these products and supporting local exporters/manufacturers to generate employment in the district.

(xi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.

(xii) Active role of Indian missions abroad towards promoting India's trade, tourism, technology and investment goals has been enhanced.

(xiii) Regular monitoring of export performance with Commercial Missions abroad, Export Promotion Councils, Commodity Boards/ Authorities and Industry Associations and taking corrective measures from time to time.

(xiv) The government has launched Trade Connect ePlatform on 11th September 2024. Trade connect ePlatform is an information and intermediation platform on international trade bringing together Indian Missions Abroad and officials from Department of Commerce and other organisations to provide comprehensive services for both new and existing exporters.

(d) The Department of Commerce through DGFT has taken measures to promote exports from all 22 districts of Haryana including the Bhiwani-Mahendragarh region under the Districts as Export Hubs (DEH) Initiative. DGFT, in consultation with stakeholders, has identified products and services with export potential in all the districts of Haryana. Further, Institutional Mechanism in the forms of District Export Promotion Committee (DEPC) at district level and State Export Promotion Committee (SEPC) has been set up in the State. DEPC meetings have been conducted in 16 of the districts. Further, District Export Action Plans have also been prepared for 16 districts of Haryana.

Statement referred to in reply of part (a) & (b) of Lok Sabha Unstarred question no. 2364 for answer on 10th December 2024.

Major commodity-wise export achievement during 2024-25 (April-October) is as below:

Value in US\$ Million

| S. No. | Major Commodity | Export Achievement (Apr-Oct, 2024) |
|---------------|---|--|
| 1 | Tea | 526 |
| 2 | Coffee | 1,047 |
| 3 | Rice | 6,170 |
| 4 | Other Cereals | 121 |
| 5 | Tobacco | 1,188 |
| 6 | Spices | 2,476 |
| 7 | Cashew | 166 |
| 8 | Oil Meals | 801 |
| 9 | Oil Seeds | 751 |
| 10 | Fruits And Vegetables | 2,013 |
| 11 | Cereal Preparations And Miscellaneous Processed Item | 1,813 |
| 12 | Meat, Dairy And Poultry Products | 2,686 |
| 13 | Marine Products | 4,189 |
| 14 | Iron Ore | 1,237 |
| 15 | Mica, Coal And Other Ores, Minerals Including Process | 2,691 |
| 16 | Ceramic Products And Glassware | 2,333 |
| 17 | Organic & Inorganic Chemical | 16,817 |
| 18 | Petroleum Products | 39,068 |
| 19 | Plastic And Linoleum | 5,211 |
| 20 | Leather And Leather Manufactures | 2,606 |
| 21 | Gems And Jewellery | 17,160 |
| 22 | Drugs And Pharmaceuticals | 17,032 |
| 23 | Engineering Goods | 67,426 |
| 24 | Electronic Goods | 19,068 |
| 25 | Cotton Yarn/Fabs./Madeups, Handloom Products Etc. | 6,989 |
| 26 | Man-Made Yarn/Fabs./Madeups Etc. | 2,833 |
| 27 | Rmg Of All Textiles | 8,725 |
| 28 | Jute Mfg. Including Floor Covering | 208 |
| 29 | Carpet | 892 |
| 30 | Handicrafts Excl. Hand Made Carpet | 1,049 |
| 31 | Other commodities | 14,943 |
| Total | | 2,50,237 |

Source: DGCI&S
